

OFFICE OF THE DISTRICT JUDGE,  
UTTAR DINAJPUR AT RAIGANJ,  
ENGLISH DEPARTMENT.


ADDENDUM

**Ref : RECRUITMENT NOTIFICATION DATED 17.12.2022 FOR FILLING UP VACANCIES OF 4 NOS. OF BENCH CLERKS AND 2 NOS. OF STENOGRAPHERS IN THE FAST TRACK COURTS OF UTTAR DINAJPUR JUDGESHIP.**

Applicants are requested to write the name of the post applied for at the top of the application format as well as the envelope of the application.

If any applicant has already sent or dropped his application in the meantime, he or she is requested to resubmit the same mentioning the post for which he or she intends to apply at the top of the application format as well as the top of the envelope.

Dated, Raiganj, the 20<sup>th</sup> day of December, 2022.


  
District Judge,  
Uttar Dinajpur at Raiganj  
-cum-  
Chairman,  
District Recruitment Committee,  
Uttar Dinajpur Judgeship.  
20.12.2022

Memo No. **2830 (2)** /G

Dated. **20.12.2022**

Copy forwarded for information and taking necessary action to:-

- 1) The Chief Judge, City Civil Court/City Sessions Court/Presidency Small Cause Court, Calcutta.
- 2) The District & Sessions Judge, Darjeeling, Kalimpong, Coochbehar, Jalpaiguri, Dakshin Dinajpur, Malda, Murshidabad, Purba Burdwan, Paschim Burdwan, Birbhum, Bankura, Purulia, Nadia, Hooghly, Howrah, North 24 Parganas, South 24 Parganas, Paschim Medinipur, Jhargram, Purba Medinipur, Andaman & Nicobar Islands.


  
District Judge,  
Uttar Dinajpur at Raiganj

Memo No. **2831 (4)** /G

Dated. **20.12.2022**

Copy forwarded for information and taking necessary action to:-

- 1) The District Magistrate, Uttar Dinajpur at Karnajora.
- 2) The Superintendent of Police, Raiganj Police District, Raiganj, Uttar Dinajpur.
- 3) The Superintendent of Police, Islampur Police District, Islampur, Uttar Dinajpur.
- 4) The Chief Medical Officer of Health, Karnajora, Uttar Dinajpur.


  
District Judge,  
Uttar Dinajpur at Raiganj

Memo No. **2832 (33)** /G

Dated. **20.12.2022**

Copy forwarded for information and taking necessary action to:-

- 1-2-3-4) The Additional District & Sessions Judge, 1<sup>st</sup> / 2<sup>nd</sup>, Raiganj/Islampur, U/D
- 5-6-7-8) The Additional District & Sessions Judge, FTC-I/II, Raiganj/Islampur, U/D
- 9-10) The Civil Judge (Senior Division), Raiganj/Islampur, U/D
- 11) The Secretary, D.L.S.A., Raiganj, Uttar Dinajpur
- 12) The Chief Judicial Magistrate, Uttar Dinajpur at Raiganj.
- 13-14) The Additional Chief Judicial Magistrate Raiganj/Islampur, U/D
- 15-16-17-18) The Judicial Magistrate, 1<sup>st</sup> / 2<sup>nd</sup> Court, Raiganj/Islampur, U/D
- 19) The Civil Judge (Jr. Divn) Addl Court-cum-JM, Raiganj, U/D
- 20-21) The Civil Judge (Junior Division), Raiganj/Islampur, U/D.
- 22) The Principal Magistrate, JJB, Karnajora, Uttar Dinajpur
- 23-24) The Judge-in-charge of Copying Department, Civil/Criminal Wings, Raiganj, U/D.
- 25-26) The Judge-in-charge of Copying Department, Civil/Criminal Wings, Islampur, U/D.
- 27-28) The Judge-in-Charge of Accounts, Civil Courts, Raiganj/Islampur, U/D.
- 29-30) The Judge-in-Charge of Nezarat, Civil Courts, Raiganj/Islampur, U/D with a direction for causing display of the said Notice on the official Notice Board of Uttar Dinajpur Judgeship..
- 31-32) The Judge-in-charge of D.R.R./Forms and Stationery, Civil Courts, Raiganj, U/D
- 33) The System Office under eCourts Project, Uttar Dinajpur Judgeship at Raiganj with a direction to upload the said notification in the official website of Uttar Dinajpur Judgeship.

  
District Judge,  
Uttar Dinajpur at Raiganj